

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 246 of 2020

IN THE MATTER OF:

Saurav Vashist

...Appellant

Versus

Metallica Industries Ltd. Ors.

...Respondents

For Appellant: None

For Respondent: Mr. Sandeep Sharma, Advocate for IRP.

O R D E R

26.02.2020 List the Appeal 'For Admission (After Notice)' on **26th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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